

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP NO. 37(ND)/2012**

**IN THE MATTER OF:**

Rupak Gupta & Anr.

.... Applicant/petitioners

Vs.

M/s. U.P. Hotels Ltd. & Ors.

.... Respondents

**Order under Section 397/398 of the Companies Act, 2016**

**Order delivered on 01.08.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioners : Mr. Yajur Mittal, Ms. Sanjana Sharma,  
Ms. Ritu Bhalla, Advocates

For the Respondent : Mr. Ankit Sibbal, Advocate

**ORDER**

Part heard.

List the matter on 2<sup>nd</sup> August, 2017.

*Sdl-*  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

*Sdl-*  
**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

01.08.2017  
V. Sethi